

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

STARRED QUESTION NO:62
ANSWERED ON:24.11.2009
LOSSES TO NFDC
Alagiri Shri S.

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the National Film Development Corporation (NFDC) has suffered huge financial losses due to non-realisation of outstanding dues from the advertisement agents appointed by it;
- (b) if so, the details thereof;
- (c) whether efforts have been made to recover the outstanding dues;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefore?

Answer

THE MINISTER OF INFORMATION AND BROADCASTING (SMT. AMBIKA SONI)

(a) to (e) : A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO. 62. FOR ANSWER ON 24.11.2009

(a) & (b) Yes Sir. The Corporation has aggregate outstanding dues of Rs. 36,75,17,102.44 against 97 advertisement agents as on 31.03.2009.

(c) & (d) NFDC has taken the following action for recovery of outstanding dues:

- 1) Legal action has been initiated against principal debtors for recovery of outstanding dues by filing cases in the High Court of Bombay.
- 2) Demand notices have been sent to various debtors for repayment of dues and the same are being followed up.
- 3) In addition to the above, information is being collected from Government agencies such as Income Tax department, Registrar of Companies, etc. for obtaining details of outstanding dues towards NFDC in the books of accounts of defaulting parties and particulars of their directors to support legal action being taken for recovery of dues.

(e) Does not arise in view of the answer given to parts (c) & (d).